- .29. रेजवे कालोनी, भावनगर पारा, भावनगर
- 30 बीरमगांव, जिला हहसदाबाद-382150
- संबर्धती, नई रेखवे अलोनी,
 दिला अहमदाबाद
- 32 गांधीधाम रेलवे ालोनी, पो० गांधीधाम जिला एच्छ-370203
- 33 इफको गांधीधाय, पो० उदय-नगर, जिला-ॐछ 370203
- 34 पोरबंदर, रेलवे कालोनी, एरो-ड्रम रोड

वैदिक गणित को विद्यालय स्तर की शिक्षा में एक विद्या के रूप में शामिल किया जाना

*133. श्री भ्रजीत जोगी: दया मानव संसाधन विकास मंत्री यह बताने. की वृषा करेंगे कि:

- (क) क्या सरकार "वैदिक गणित" को विद्यालय स्तर के पाठ्यक्रम में शामिल करके का विचार रखती है :
- (ख) यदि हां, तो उसका ब्योरा क्या और इसे कब तक कार्यान्वित कर दिए जाने की संभावता है; और
- (ग) उन राज्यों के न'स क्या हैं जहां कुछ विद्यालयों ने वैदिश गणित के शिक्षण में स्रभिक्षि दिखाई है ?

मानव संक्षाधन विकास मंत्रो (श्री अर्जुन सिंह): (क) जी, नहीं।

- (ख) प्रश्त ही नहीं उठता।
- (ग) किसी राज्य जरकार या स्कूल ने इस संबंध में राष्ट्रीय ग्रैक्षणिक प्रिणि-क्षण परिषद से सम्पर्क नहीं किया है जो राष्ट्रीय स्तर पर पाठ्यक्रम विकास के लिए निर्धारित एजेंसी है।

Ban on Transfer of immovable properties in Delhi

*134. SHRI MURLIDHAR CHAND-RAKANT BHANDARE:'

SHRI BEKAL UTSAHI:

Will the Minister of URBAN DEVE-LOPMENT be pleased to state:

- (a) whether there is a ban on registra tion of transfer of immovable properties in Delhi if so, what are the details thereof;
- (b) whether large-scale transfer of such properties is affected through 'power of attorney', resulting in large scale gene ration of black money and unregistered transfers; and
- (c) if so, what steps Government pro pose to take in this regard?

THE MINISTER OF URBAN DEVE LOPMENT (SHRIMATI SHEILA KAUL): (a) No, Sir.

- (b) It is reported by Delhi Adminis tration that transfers of leasehold immo vable properties in Delhi do take place through power of Attorney.
- (c) A proposal to make power of Attor ney transactions, corripulsorily registrable in order to ensure their validity beyond 12 months is under examination of the Government.

Linking of Surplus and Scarcity Zones

- *135. SHRI S. MADHAVAN: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether Government have received . any proposal from the Central Water Commission and the National Water Development Agency to link the surplus and the scarcity zones' in the country unto: the Himalayan River Development Plan and the Peninsular River Development Plan; and
 - (b) if so, what are the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYA CHARAN
SHUKLA): (a) and (b) The erstwhile
Ministry of Irrigation (now Ministry of Water
Resources) have formulated a National
Perspective for Water Resources
Development which comprises of two